

**Shri Velayudhan:** May I know whether the hon. Minister is aware that Ayurvedic and Homoeopathic remedies are more effective than allopathic remedies in the matter of malaria?

**Shri M. L. Dwivedi rose—**

**Mr. Deputy-Speaker:** We have had sufficient questions. The next question also stands in his name.

**Shri M. L. Dwivedi:** I wanted to put a question regarding malaria control.

**Mr. Deputy-Speaker:** I am prepared to allow half-an-hour discussion on that.

#### ABOLITION OF CLASS I ON RAILWAYS

**\*900. Shri M. L. Dwivedi:** Will the Minister of Railways be pleased to state:

(a) when the proposal to abolish Class I on the Railways is likely to materialise;

(b) whether Intermediate class has also been decided to be abolished;

(c) if so, when;

(d) what are the details of this plan; and

(e) what are the financial implications of the implementations of the plan, if any?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) First class accommodation has already been withdrawn from most of the branch lines and also from certain trains on the main lines. The complete withdrawal of first class accommodation, except from suburban trains, is expected to be effected by the 1st October 1953.

(b) and (c). It has not been decided to abolish the inter-class accommodation as such, but Railways have been left free to dispense with this class of accommodation on minor branch lines in the light of traffic requirements.

(d) A reference is invited to my reply under part (a) of the question.

(e) It will not be possible to precisely assess the financial implications of the proposal to withdraw first class accommodation from trains till after its full implementation and till we have had experience of its actual working.

**Shri M. L. Dwivedi:** What is the loss likely to be incurred by the abolition of the first class?

**Shri Alagesan:** That is what I have stated in answer to part (e) of the question that it is rather difficult to assess this now.

**Shri Dabhi:** May I know whether Government are aware that most of the people in India travel in inter-class and they are against the abolition of that class and they want that more inter-class compartments should be provided in the trains?

**Shri Alagesan:** There is no question of the abolition of inter-class as such. The railway administrations have been given the choice to handle that question as per traffic requirements.

**Shri Raghuramaiah:** May I know whether it is the intention of Government to substitute air-conditioned compartments in all cases where first class is removed,—at any rate on major lines?

**Shri Alagesan:** Not in all cases, Sir, but in mail and express trains.

**Shri C. D. Pande:** Is Government aware that in most lines, the second class is crowded, and when the first class is abolished, there will be still less accommodation in second class?

**Shri Alagesan:** First class coaches will be converted into second class coaches.

**Shri V. G. Deshpande:** When first class is abolished, will second class be called first class?

**Mr. Deputy-Speaker:** What will be the names of the classes when first class is abolished, will they be first, second and third or second and third?

**Shri V. G. Deshpande:** Or whether there will be second class without first class?

**Mr. Deputy-Speaker:** He wants to know the nomenclature.

**Sardar Hukam Singh:** When a question was put the answer was that there was no proposal so far for changing the classification. Now, we want to know if there is any proposal for changing the classification when first class is abolished, when second class will be the highest class in India?

**Shri Alagesan:** I have stated that first class coaches will be converted into second class and second class will be the highest.

**Sardar Hukam Singh:** The highest class will be the second class?

**Mr. Deputy-Speaker:** The hon. Member need not argue.

**Shri B. S. Murthy:** May I know, Sir, why 1st October is fixed when the Minister gave an assurance that from 1st April first class will be abolished?

**Shri Alagesan:** No such assurance was given.

**Shri Nanadas:** What will be the position of third class after this change?

**Mr. Deputy-Speaker:** I think it is time that we go to some other class.

**Shri M. L. Dwivedi:** As a result of the abolition of the first class, are any special improvements likely to be made in other classes?

**Shri Alagesan:** It does not depend on the abolition of the first class, Sir.

#### MECHANIZED SEED FARM

\*901. **Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to start a Mechanized Seed Farm in Jammu;

(b) if so, what would be the acreage of that Farm;

(c) whether the Government of Jammu and Kashmir have sanctioned the transfer of that land to the Government of India;

(d) when is that Farm proposed to be started; and

(e) the estimated cost of starting that Farm?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) and (b). The farm has already been started from September 1952 in an area of about 2,000 acres as the first stage. It is proposed to expand the farm by another 5,000 acres this year and by another 5,000 acres next year bringing the total area of the farm to 12,000 acres in the course of three years.

(c) Yes.

(d) Does not arise.

(e) Rs. 5,95,000 for the first stage.

**Dr. Ram Subhag Singh:** May I know, Sir, whether the 10,000 acres of land proposed to be brought under cultivation according to this Farm Aid scheme is already under cultivation?

**Dr. P. S. Deshmukh:** It has been lying fallow for the last six years.

**Dr. Ram Subhag Singh:** May I know whether there is any village on this fallow land, whether it is inhabited or not?

**Dr. P. S. Deshmukh:** Sir, a lot of displaced persons are being brought in and they are being rehabilitated.

**बाबु रामनारायण सिंह :** इस फार्म में हर प्रकार के बीज तैयार किये जायेंगे या एक ही प्रकार के बीज तैयार किये जायेंगे ?

**डा० पी० एस० देशमुख :** ज्यादातर तो यह पैडी एरिया था मगर फिलहाल इस में गेहूँ बोया गया है और गेहूँ का बीज भी तैयार होगा ।

**Dr. Ram Subhag Singh:** May I know whether the persons who have already settled on that land would be re-employed on that farm or not?

**Dr. P. S. Deshmukh:** At the time we went there, there was nobody and it was deserted land. The claims of all people will be taken into consideration and they will be restored to them if they come back and want to settle down there.

**Shri S. C. Samanta:** May I know, Sir, whether this mechanised seed Farm will be controlled by the Central Tractor Organisation, and, if so, how many tractors have been sent there already?

**Dr. P. S. Deshmukh:** The Central Tractor Organisation has nothing to do with this farm, Sir. It is a government farm looked after by the Central Government. The Central Tractor Organisation had some second-hand tractors which we have purchased from them.

**Pandit Thakur Das Bhargava:** May I know what is the cost of acquisition of this land?

**Dr. P. S. Deshmukh:** There is no cost of acquisition. There has been an agreement executed between the Kashmir Government and the Central Government by which we have taken it on lease for 10 years without any payment. We shall pay, however, the land revenue and other cesses.

**Shri Kelappan:** May I know what are the crops proposed to be raised on this farm?

**Dr. P. S. Deshmukh:** As I have said, Sir, this is very suitable for paddy cultivation. But since the paddy season was over this year, we have cultivated about 1,300 acres of land with rabi crop wheat.

**Shri Velayudhan:** May I know, Sir, whether the Government have taken any account, in relation to expenditure, of the yield?